POST OFFER PUBLIC ANNOUNCEMENT UNDER REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISTION OF SHARES AND TAKEOVERS) REGULATIONS 2011

OPEN OFFER FOR ACQUISTION OF 19,21,530 EQUITY SHARES FROM SHAREHOLDERS OF

INLAND PRINTERS LIMITED

BY

TIGERSTONE TRADING PRIVATE LIMITED

("the Acquirer")

This Post Offer Advertisement is being issued by Fedex Securities Ltd., Managers to the Offer, on behalf of Tigerstone Trading Pvt. Ltd ("the Acquirer") in connection with the Open Offer made by the Acquirer to acquire Equity Shares of Inland Printers Ltd ("the Target Company"), in compliance with Regulation 18(12) of the SEBI (Substantial Acquisition of Shares and Takeover Regulations) 2011. The Detailed Public Statement with respect to the aforementioned Offer was made on March 18, 2013 in all editions of Business Standard – English, all editions of Business Standard – Hindi , Apla Mahanagar, Mumbai edition, a vernacular daily in Marathi. A Corrigendum to the DPS was also published in the same newspapers and editions on June 24, 2013.

1	Name of the Target Company	**Inland Printers Limited (IPL)**			
2	Name of the Acquirer, including PACs, if any	**Main Acquirer** Tigerstone Trading Pvt. Ltd **Persons Acting in Concert for this Offer (PACs)** None			
3	Name of the Manager to the Offer	Fedex Securities Ltd.			
4	Name of the Registrar to the Offer	Sharex Dynamic(India) Pvt. Ltd			
5	Offer Details a. Date of Opening of Offer b. Date of Closure of the Offer	 Tuesday, July 02, 2013 Monday, July 15, 2013			
6	Date of Payment of consideration	Monday, July 22, 2013			
7	**Details of Acquisition**	**Proposed in the Offer Document**		**Actuals**	
7.1	**Offer Price** Fully paid up Partly Paid Up	 Rs. 3.00 Not offered		 Rs. 3.00 Not offered	
7.2	Aggregate number of Shares tendered	19,21,530		10,12,900	
7.3	Aggregate number of Shares accepted			10,12,900	
7.4	Size of Open Offer (No of Shares X Offer price per share)	Rs. 57,64,590/-		Rs.30,38,700	
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (no. & %)	0 0.00%		0 0.00%	
7.6	Shares acquired by way of Agreements ● Number ● % of Fully diluted Equity Share Capital	 31,24,500 42.28%		 31,24,500 42.28%	
7.7	Shares acquired by way of Open Offer ● Number ● % of Fully diluted Equity Share Capital	 19,21,530 26.00%		 10,12,900 13.71 %	
7.8	Shares acquired after the Detailed Public Statement ● Number of Shares acquired ● Price of the Shares acquired ● % of Fully diluted Equity Share Capital	 0 N.A. 0%		 0 N.A. 0%	
7.9	Post Offer Shareholding of the Acquirer ● Number ● % of Fully diluted Equity Share Capital	 50,46,030 68.28%		 41,37,400 55.98%	
7.10	Pre and Post offer Shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer#
	● Number ● % of Fully diluted Equity Share Capital	26,13,900 35.37%	23,44,470 31.72%	26,13,900 35.37%	32,53,100 44.02%

 # Residual holding of shareholders of outgoing promoter group is clubbed with Public Holding.

Note: Since the Offer price for Fully paid up Equity Shares was less than the amount of allotment money/calls in arrears in respect of partly paid up Shares, no price was offered for the partly paid Equity Shares. Partly paid up Equity Shareholders were advised to make the Shares fully paid and participate in the Offer, if they so desired.

8. **Tigerstone Trading Pvt. Ltd , the Acquirer** and each of its Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

Issued on behalf of Tigerstone Trading Pvt. Ltd, the Acquirer by Manager to the Offer

FEDEX SECURITIES LIMITED

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SEBI Regn. No. INM 000010163

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Contact Person : Shri. R. Ramakrishnan

Place : Mumbai
Date : July 23, 2013